

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

ITEM No. 112

IA-308,410/ND/2021 (IB)-2694(ND)2019

**IN THE MATTER OF:**

Mrs Dinit Mehta V/s

... **Applicant/Petitioner**

Vs.

Bliss Inns Pvt Ltd

... **Respondent**

**Order under Section 9 of IBC**

**Order delivered on 22.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant           :  
For the Respondent        :

**ORDER**

Learned Counsels for both the sides make a joint statement that parties are endeavouring settlement and request for adjournment.

List on 08.03.2021.

**Sd/-**

**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH